

Market Yards Functioning Under State Enactments

1111. SHRI E. AYYAPU REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) the total number of market yards formulated and functioning under the various State enactments;

(b) whether there are proposals to bring in Central legislation to bring uniformity in the State enactments relating to establishment and regulation of market yards; and

(c) whether there are any proposals by way of bringing in suitable legislation to protect the producers in the agriculture sector from exploitation by the middleman ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) (a) As per provisional information furnished by the States/ Union Territories, there were 5663 regulated agricultural produce markets as on 1.1.1985.

(b) and (c). Agricultural markets is a State subject. There is no proposal, therefore, for a Central legislation for regulating agricultural produce markets. However, this Ministry has circulated the draft of a 'Model Agricultural Produce Market Act' to all States/Union Territories for their adoption keeping in view the local conditions. The relevant State Agricultural Produce Markets Acts primarily aim at regulating the market practices so as to save the producer/sellers from exploitation by the middlemen..

[Translation]

Agriculture Research

1112. PROF. CHANDRA BHANU DEVI : Will the Minister of AGRICULTURE be pleased to state :

(a) the expenditure proposed to be made on agricultural research during Seventh Five Year Plan for increasing the agricultural production; and

(b) the main targets of Indian Council of Agricultural Research fixed for the coming year ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) :

(a) The expenditure to be incurred on agricultural research during the Seventh Five Year Plan is expected to be Rs. 425.00 crores and Rs. 427.78 crores under Plan and Non-Plan respectively.

(b) It is not practical to fix targets for research programme/projects being implemented in the various institutions and agricultural universities and to quantify their achievements.

[English]

Allocation of Chemical Fertilizers to Bihar

1113. SHRI SATYENDRA NARAYAN SINHA: Will the Minister of AGRICULTURE be pleased to state.

(a) whether chemical fertilizers allocated to Bihar this year are sufficient to meet the State's needs; and

(b) if so, the demand made by the State Government and the allocation made by the Centre ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) The demand made by Bihar for Rabi, 1985-86 season was 3.76 lakh tonnes of nutrients. The demand was examined with reference to the past consumption trends and the agricultural programmes envisaged during the season and after discussion in the Zonal Conference, the final demand arrived at